

DIVISION BENCH
COURT - II

O-215

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

TP/154(KB)2023
COMP.APPL/111(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 29TH APRIL 2024

IN THE MATTER OF	CAPITAL FIRST LIMITED VS I-NOVA AVIATION SERVICES PRIVATE LIMITED
UNDER SECTION	SEC 433(E)/433(F) OF CA 1956

Appearance (via video conferencing/physically)
None

ORDER

1. None for the parties.
2. Despite repeated notices, there has been no representation on behalf of the parties. It seems that both the parties are not interested to pursue this matter.
3. Therefore, TP/154(KB)2023 along with COMP.APPL/111(KB)2023 are dismissed for non-prosecution.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**